

SCHOLARSHIPS UNDER POINT FOUR PROGRAMME

347. Shri Ganpati Ram: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that discussions are at present going on between the Government of India and U. S. Government through its Embassy in Delhi regarding certain scholarships and fellowships that the U.S. Government proposes to offer to Indians during the current year under the Point Four Aid Programme; and

(b) if so, what is the total number and amount of scholarships proposed to be awarded?

The Minister of Finance (Shri C. U. Deshmukh): (a) and (b). Attention is invited to the reply given to Starred Question No. 1310 on the 28th June, 1952.

BOARD OF SCIENTIFIC TERMINOLOGY

348. Shri Krishna Chandra: Will the Minister of Education be pleased to state:

(a) the names, qualifications and remuneration of persons constituting the Board of Scientific Terminology; and

(b) how long this Board has been in existence?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). The hon. Member's attention is drawn to answer to Starred Question No. 1306 on 28-6-1952. The Board was constituted in October 1950 with honorary members.

CENTRAL GOVERNMENT PENSIONERS

349. Shri N. S. Nair: Will the Minister of Finance be pleased to state:

(a) the different grades of pensioners under the Central Government drawing pensions below Rs. 100;

(b) the number in each grade;

(c) the total amounts paid as pension under each grade; and

(d) whether any relief has been given to the pensioners to compensate the rise in the cost of living and if so, what?

The Minister of State for Finance (Shri Tyagi): (a) to (c). The Central Government pensioners drawing pensions below Rs. 100/- per month are not divided into grades. Their pension is calculated with reference to their length of qualifying service and the average emoluments drawn during the last three years of service. Information about the total amount

of pension paid to them is not readily available, and it is considered that its collection will involve a disproportionate amount of time and labour.

(d) Temporary increases in pensions are being granted at the rates indicated below:-

Amount of pension	Rate of increase
Not exceeding Rs. 20/- per month.	Rs. 4 per month
Exceeding Rs. 20, but not exceeding Rs. 20- per month.	Rs. 5 per month.
Exceeding Rs. 60, but not exceeding Rs. 100 per month.	Rs. 6 per month.
Exceeding Rs. 100 per month.	Such increase as will bring the total pension to Rs. 106 per month.

GOLD SMUGGLING

350. Shri Muniswamy: Will the Minister of Finance be pleased to state:

(a) how many smuggling cases in gold have been detected on the Indo-French Borders by the Customs Department during the year 1951-52; and

(b) in how many cases were the properties confiscated?

The Minister of State for Finance (Shri Tyagi): (a) 243 cases of smuggling of gold from French India were detected by the Customs authorities during the year 1951-52. The value of gold involved is rupees seventeen lakhs.

(b) Confiscation of gold worth rupees seven lakhs has so far been adjudged in 165 of these cases. Adjudication proceedings in the remaining cases are still going on. Prosecutions were launched in 69 cases, out of which 67 resulted in the conviction of the offenders.

CLOTH PURCHASED FOR MILITARY PERSONNEL

351. Shri K. C. Sodhia: Will the Minister of Defence be pleased to state:

(a) the amount of cloth purchased for Military personnel during 1951-52 (1) in India and (2) abroad; and

(b) do Government purchase ready made uniforms or get these prepared themselves?

The Minister of Defence (Shri Gopalaswami): (a) (1) 46,39,477 yards.

(2) 2,588 yards.